

(b) During the Prime Minister's visit to Namibia in August 1998, the following five agreements were signed/exchanged:

- (i) Agreement on Technical Cooperation.
- (ii) Agreement for setting up of the Plastic Technology Demonstration and Common Facility Centre in Namibia.
- (iii) Memorandum of Agreement for Cooperation in the field of Agricultural Research.
- (iv) Protocol for Foreign Office Consultations between the Ministries of External Affairs of the two countries, and
- (v) Agreement on Mutual Professional Cooperation between the Press Trust of India and the Namibia Press Agency.

(c) Concrete follow up steps have been taken by both the Governments for speedier and coordinated implementation of these agreements.

Construction Industry Development Council

1232. SHRI PRASAD BABURAO TANPURE: Will the PRIME MINISTER be pleased to state:

(a) whether Construction Industrial Development Council has prepared a White Paper on Construction Industry;

(b) if so, the details thereof;

(c) whether this paper has revealed the issues confronting this industry;

(d) if so, the ways and means suggested for cost reduction and durability, etc. in construction field; and

(e) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No. Sir.

(b) to (e) Do not arise.

Refund of Subsidy on Fisheries

1233. SHRI RAVI SITARAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received proposals from various State Governments particularly from Goa for refund of a portion of the subsidy granted by the State Government to fish farmers for construction of hatcheries and fish seed rearing farms, treating fish seed production as a Centrally sponsored scheme for the purpose of financial assistance and for development of infrastructure for inland fish marketing and proposed construction of fishery harbours and landing centres; and

(b) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir. The Union Government have received no proposals from various State Governments particularly from Goa for refund of a portion of the subsidy granted by the State Government to fish farmers for construction of hatcheries and fish seed rearing farms treating fish seed production as a Centrally Sponsored Scheme for the purpose of financial assistance and for development of infrastructure for inland fish marketing and proposed construction of fishery harbours and landing centres.

(b) The Question does not arise.

Kolab Irrigation Project

1234. SHRI GIRIDHAR GAMANG: Will the PRIME MINISTER be pleased to state:

(a) the total number of villages, families and the details of other infrastructures affected in Orissa due to construction of Kolab multipurpose irrigation project;

(b) the measures taken by the Union Government for the rehabilitation of oustees of the project; and

(c) the funds provided by the Government for the rehabilitation and compensation paid to the affected families of the project so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) The construction of Upper Kolab Multipurpose Irrigation Project has affected nearly 3180 families of about